

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 107
(CAA)-52(PB)/2020

IN THE MATTER OF:

MGSHAHANI and Co. Delhi Pvt. Ltd
And EM GEE ESS Rentals Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 21.09.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

ORDER

List on 13.10.2020.

21.09.2020
Aarti Makker

... Appli

—sd—

(B.S.V PRAKASH KUMAR)

ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)